GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1992 TO BE ANSWERED ON AUGUST 07, 2023

SLUMS IN THE METROPOLITAN CITY OF MAHARASHTRA

NO. 1992. SHRI SANJAY RAUT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has any data on the total number of slums in the metropolitan city of Maharashtra;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has conducted any study to ascertain the reasons for the mushrooming growth of slum clusters and if so, the details thereof and the reaction of the Government thereto;
- (d) the existing schemes, comprehensive plan and policy for rehabilitation and development of slums in the urban areas of the country; and
- (e) the steps taken by Government to reduce further construction of slums in the major cities of the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a) & (b): As per 69th Round Survey of National Sample Survey Organisation (NSSO) 2012, estimated number of slums in the State of Maharashtra is 7,723 which includes 1,954 notified slums and 5,769 non-notified slums.
- (c) to (e): 'Land' and 'Colonisation' are State subjects. Therefore, formulating schemes, comprehensive plans and policies for rehabilitation and development of slums in the urban areas of the country is the responsibility of the State/Union Territory (UT) Governments. There are various causes leading to slums including rapid growth of urban population, gap between demand and supply of affordable housing coupled with insufficient urban planning and public transport facilities. Central Government supplements the efforts of States/UTs through its Missions, such as Pradhan Mantri Awas Yojana Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Swachh Bharat Mission Urban (SBM-U) etc.
